NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No.19/(MAH)/2016 CA No.

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.03.2017

NAME OF THE PARTIES:

Mr. Manoj Chandra Jain

V/s.

M/s. Hrub Infracon Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 241, 242, 244 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

1. CS Rahul PCS bor
Sahasrabudihe Respondent R. Sahasrabudih
R. - RsNou for
Per Hanani
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And Co

ORDER C.P. NO. 19/241-242,244/NCLT/MB/MAH/2016

- The Learned Representatives of both the sides are present.
- Again it is reiterated that some amicable settlement is in progress.
 Hence seeking time. Time is granted.
- The matter is adjourned to 20.04.2017. Date is communicated to both the sides.

Dated: 16.03.2017. Member (Judicial)